

- (b) whether the number of the infiltrators is estimated to be two crores;
- (c) whether their population in Assam, Nagaland, Manipur, Meghalaya and Tripura is about 8 to 14 per cent;
- (d) whether many of them have bought properties, built the houses, and acquired the citizenship of India;
- (e) whether no serious cognizance has been taken by the successive Governments at the Centre and in the States;
- (f) that this is due to utter negligence, complacency or lack of political will; and
- (g) if so, what steps are being taken to prevent the menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (g) The Government is aware of the infiltration from Bangladesh into various parts of the country. Although the exact number of infiltrators cannot be ascertained, a sizeable number of infiltrators along the Indo-Bangladesh border are apprehended.

The illegal immigrant is deported on detection under powers to deport under section 3 (2) (c) of the Foreigners Act, 1946. Such powers to identify and deport illegally staying foreign nationals have also been delegated to the State Governments/Union Territory Administrations. In order to, inter-alia, control infiltration from Bangladesh, the Government has taken steps to strengthen border management which include construction of roads, border fencing and flood lighting; deployment of surveillance equipments and enhanced surveillance by the Border Guarding Force, etc. Further, additional Border Out Posts have been sanctioned for effective domination by the Border Guarding Force.

Funds to States for modernization of police forces

2812. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise details of the funds released for the modernization of the police forces to the various State Governments; and
- (b) the status of utilization of such funds?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Ministry of Home Affairs is implementing a Non-Plan Scheme for Modernization of State Police Forces to supplement the efforts of the States in modernizing their police forces. A statement (see below) showing the central funds released under the Scheme and utilization reported by the State Governments and unspent balances for the period 2000-01 to 2007-08 and funds released during 2008-09 is enclosed.

Statement

(Rs. in crore)

Scheme for Modernization of State Police Forces - Central funds released / allocated and utilization for the period 2000-01 to 2007-08 (Rs. in crore) (as on 30-06-2009)

Name of State	2000-01			2001-02			2002-03			2003-04		
	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	72.02	72.02	0	77.2	77.2	0	81.32	31.32	0.00	69.46	69.46	0.00
Arunachal Pradesh	1.15	1.15	0	4.45	4.45	0	5.20	5.20	0.00	7.24	7.24	0.00
Assam	36.58	36.58	0	38.59	38.59	0	16.50	16.50	0.00	36.52	36.52	0.00
Bihar	57.59	57.59	0	54	54	0	11.50	11.50	0.00	0.43	0.43	0.00
Chhattisgarh	20.57	20.57	0	21.97	21.97	0	16.70	16.70	0.00	17.47	17.47	0.00
Goa	2.02	2.02	0	2	2	0	2.00	2.00	0.00	1.40	1.40	0.00
Gujarat	59.76	59.76	0	50	50	0	50.00	50.00	0.00	42.21	42.21	0.00
Haryana	28.33	28.33	0	24.46	24.46	0	22.10	22.10	0.00	20.00	20.00	0.00
Himachal Pradesh	1.34	1.34	0	6.38	6.38	0	6.20	6.20	0.00	0.69	0.69	0.00
Jammu and Kashmir	30.83	30.83	0	28.5	28.5	0	28.50	28.50	0.00	25.00	25.00	0.00
Jharkhand	40.14	40.14	0	28.93	28.93	0	12.73	12.73	0.00	8.50	8.50	0.00
Karnataka	82.85	82.85	0	76.9	76.9	0	75.00	75.00	0.00	69.31	69.31	0.00
Kerala	29.28	29.28	0	31.16	31.16	0	25.13	25.13	0.00	22.00	22.00	0.00
Madhya Pradesh	54.49	54.49	0	53	52.98	0.02	51.33	51.33	0.00	48.24	48.24	0.00
Maharashtra	83.1	83.1	0	92.1	92.1	0	67.94	67.94	0.00	62.84	61.52	1.32
Manipur	4.1	4.1	0	4.95	4.95	0	0.73	0.73	0.00	11.50	11.50	0.00

1	2	3	4	5	6	7	8	9	10	11	12	13	
Meghalaya	1.54	1.54	0	5.19	5.19	0	0.55	0.55	0.00	5.29	5.29	0.00	
Mizoram	4.95	4.95	0	5.5	5.5	0	5.50	5.50	0.00	8.47	8.47	0.00	
Nagaland	2.84	2.84	0	13.46	13.46	0	9.95	9.95	0.00	21.00	21.00	0.00	
Orissa	30.57	30.57	0	30.5	30.5	0	16.76	16.76	0.00	21.91	21.91	0.00	
Puniab	35.76	35.76	0	32.1	32.1	0	32.10	32.10	0.00	19.34	19.34	0.00	
Rajastnan	45.53	45.53	0	61.1	61.1	0	16.17	16.17	0.00	43.10	43.10	0.00	
Sikkim	1.83	1.83	0	2.87	2.87	0	0.09	0.09	0.00	0.94	0.94	0.00	
Tamil Nadu	76.5	76.5	0	68.1	68.1	0	68.10	68.10	0.00	54.98	54.98	0.00	
Tripura	6.39	6.39	0	5.6	5.6	0	5.60	5.60	0.00	12.83	12.83	0.00	
Uttar Pradesh	123.97	123.97	0	116.05	116.05	0	60.39	60.39	0.00	65.02	65.02	0.00	
Uttarakhand	5.5	5.5	0	8.44	8.44	0	6.58	6.58	0.00	7.41	7.41	0.00	
West Bengal	60.47	60.47	0	56.5	56.5	0	0.33	0.33	0.00	2.17	2.17	0.00	
TOTAL	1000	1000	0	1000	999.98	0.02	695.00	695.00	0.00	705.27	703.95	1.32	
Name of State	2004-05			2005-06			2006-07			2007-08			2008-09
	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released	Amount spent	Unspent amount	Funds released
1	2	3	4	5	6	7	8	9	10	11	12	13	
Andhra	79.93	79.93	0.00	101.41	101.41	0.00	88.12	88.12	0.00	87.34	0	87.34	83.83
Arunachal	9.13	9.13	0.00	7.00	7.00	0.00	11.53	11.47	0.06	10.7	0	10.7	14.72
Assam	41.37	41.37	0.00	56.68	56.68	0.00	52.18	47.95	4.23	87.82	0	87.82	68.11
Bihar	45.25	45.25	0.00	39.87	39.87	0.00	51.62	39.68	11.94	16.24	0	16.24	41.57
Chhattisgarh	32.72	32.72	0.00	40.74	38.85	1.89	57.06	12.77	44.29	41.72	32.06	9.66	26.54
Goa	0.28	0.28	0.00	1.06	1.06	0.00	1.00	1.00	0.00	2	0	2	4

1	2	3	4	5	6	7	8	9	10	11	12	13	
Gujarat	39.54	39.54	0.00	39.85	39.85	0.00	45.52	45.52	0.00	51.9	0	51.9	48.02
Haryana	22.13	22.13	0.00	14.95	14.95	0.00	19.69	19.69	0.00	35.75	23.35	12.4	27.51
Himachal Pradesh	2.57	2.57	0.00	6.78	6.78	0.00	3.92	3.91	0.01	10.27	7.5	2.77	9.99
Jammu and Kashmir	110.89	110.89	0.00	109.22	104.38	4.84	88.13	84.57	3.56	115.34	0	115.34	109.65
Jharkhand	22.33	22.33	0.00	40.74	40.74	0.00	47.00	46.99	0.01	50.95	0	50.95	69.85
Karnataka	58.87	58.87	0.00	65.85	65.85	0.00	64.15	60.60	3.55	78.13	75.89	2.24	69.61
Kerala	26.55	26.55	0.00	18.84	18.84	0.00	24.53	23.52	1.01	40.01	22.33	17.68	22.9
Madhya Pradesh	42.27	42.07	0.20	31.65	31.65	0.00	43.24	42.16	1.08	57.68	50.04	7.64	40.37
Maharashtra	71.00	71.00	0.00	88.78	88.12	0.66	105.10	99.99	5.11	78.87	0	78.87	75.86
Manipur	15.24	15.24	0.00	16.97	16.97	0.00	14.09	12.72	1.37	32.07	0	32.07	39.23
Meghalaya	7.58	7.58	0.00	6.57	6.57	0.00	8.59	6.58	2.01	15.44	0	15.44	10.81
Mizoram	7.45	7.45	0.00	6.00	6.00	0.00	10.48	10.48	0.00	11	0	11	12.69
Nagaland	13.09	13.09	0.00	17.52	17.52	0.00	22.68	22.68	0.00	30.72	0	30.72	38.42
Orissa	27.76	27.76	0.00	35.08	35.08	0.00	38.00	38.00	0.00	45.8	42.52	3.28	42.54
Punjab	21.79	21.79	0.00	20.31	20.31	0.00	15.00	14.82	0.18	34.94	34.68	0.26	21.56
Rajasthan	42.67	42.67	0.00	34.81	34.81	0.00	40.47	40.47	0.00	49.6	46.33	3.27	49.1
Sikkim	5.90	5.90	0.00	2.43	2.43	0.00	3.46	3.39	0.07	4.42	0	4.42	6.12
Tamil Nadu	56.78	56.78	0.00	65.51	65.51	0.00	61.65	61.20	0.45	75.74	52.74	23.00	50.1
Tripura	11.17	11.17	0.00	11.83	11.83	0.00	11.34	3.22	8.12	14.47	0	14.47	20.66
Uttar Pradesh	108.55	108.55	0.00	98.12	98.12	0.00	94.28	94.28	0.00	115.44	0	115.44	102.31
Uttarakhand	7.99	7.99	0.00	16.76	16.76	0.00	5.28	5.28	0.00	9.89	0	9.89	19.39
West Bengal	29.20	29.20		29.67	29.67	0.00	37.11	35.73	1.38	44.45	18.28	26.17	32.18
TOTAL :	960.00	959.80	0.20	1025.00	1017.61	7.39	1065.22	876.79	88.43	1248.7	405.72	842.98	1157.64

N.B : The utilization certificate for 2008-09 shall become due on 01-04-2010